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**BENCH-II** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.114/2014 CA-1565/2015 IA-72/2016 IA-60/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M.

Name of the Company Under Section		Usha Kumar & AnrVersus- Kumar Techno Refractories Mfg Co. Pvt.Ltd & Ors 397/398		

1) Mr Jishnu Chowdhury, Adv 2) Mr Swapna Chowbey, Adv 3) Mr Sidhartha Sharma, Adv 4) Mr Namvala Basu, Adv

For Petitioner

21/7/17

2\.07.2017 - C.P. No. 114 / 2014, C.A - 1565 / 2015, I.A - 72 / 2016, I.A - 60 / 2017 - Usha Kumar & Another -Versus- Kumar Techno Refractories Mfg Co. Pvt. Ltd. & Others.

## ORDER

Ld. Lawyer on behalf of the Petitioner is present and Respondents are found absent.

Petitioner has furnished the copy of the order dated 18.07.2017 passed by NCLAT, wherein the appeal filed by the respondent against impugned order dated 06.03.2017 has been dismissed.

The photo copy of the said order is kept in record.

Fixed on 11.08.2017.

(MANORAMA KUMARI) MEMBER (J)